



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/7/2017  
NAME OF THE PETITIONER(S) : C.J GEORGE + 3  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES LTD & 13 others  
UNDER SECTION : 241/242 OF COMPANIES ACT 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. Nithyanandham for Thoyyambak.	Counsel for Respondent 1	
2.	For T.K. Bhaskar Priyadarshini. N.	Counsel for Petitioner	

ORDER

Ms. N.Priyadarshini counsel for the petitioner present. Mr. K. Nithyanandham, Counsel for Respondent present. Counsel for both the sides prayed for time to make submissions. At request, time is enlarged. Put up on 11.09.2017 at 10.30 A.M.

sd/-  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

sd/-  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)